

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-64/2000(Pt.)/7857/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Bijay Lashmi Boruah,  
Principal Judge, Family Court-II,  
Kamrup (M), Guwahati.

Dated Guwahati the 17 August, 2023.

Sub: **Casual leave.**

Ref:- Memo No. FCK.5/12/PJ/297/2023 dtd. 16.08.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.08.2023, alongwith station leave permission, with the official vehicle, at own cost, from the morning of 18.08.2023 till the morning of 21.08.2023**, has been granted. Further, the Principal Judge, Family Court-I, Kamrup(M), Guwahati and in his absence the Principal Judge, Family Court-III, Kamrup (M), Guwahati would remain in charge of your Court and office.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-64/2000(Pt.)/7858-7860/A, dated** , 17-08-23

Copy to:

1. The Principal Judge, Family Court-I, Kamrup(M), Guwahati.
2. The Principal Judge, Family Court-III, Kamrup(M), Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**